

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:3109

ANSWERED ON:08.12.2009

PROCUREMENT OF GOOD QUALITY FOODGRAINS

Mahtab Shri Bhartruhari;Masram Shri Basori Singh;Shankar Alias Kushal Tiwari Shri Bhisma

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) whether Fair Average Quality (FAQ) norms have been issued to ensure that the Government agencies purchase only good quality foodgrains;
- (b) if so, the details of the norms issued thereof;
- (c) whether several complaints of violation of the said norms and procurement of substandard quality foodgrains have been received by the Government;
- (d) if so, the details thereof and the remedial action taken thereon; and
- (e) the action taken against officers held responsible for such violation of norms?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a): Yes, Madam.

(b): The details of these norms in respect of wheat and rice for Rabi Marketing Season 2009-10 and Kharif Marketing Season 2009-10 are given in Annexures-I and II respectively.

(c),(d)&(e): No, Madam. Procurement agencies are expected to strictly adhere to specifications during procurement of foodgrains. If during inspection by various authorities, some quantities of foodgrains are found not conforming to specifications prescribed, immediate remedial measures such as replacement of stocks etc. are taken. The officials found responsible for procurement of foodgrains not conforming to specifications are withdrawn from the procurement and disciplinary action is taken against them.